

## ANNEXURE-7

Name of the corporate debtor: Supreme Transport Organisation Private Limited

Date of commencement of CIRP: 08/09/2023

List of creditors as on: 24/11/2023

## List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						(Amount in Rs)			Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted		Amount of claim under verification
1	Deputy Commissioner of State Tax Mumbai VAT	Government of Maharashtra	13-09-2023	2,26,58,328						NIL		NIL	NIL	2,26,58,328.00	
2	SGST Maharashtra	Government Of Maharashtra	15-09-2023	5,11,61,812.00						NIL		NIL	NIL	5,11,61,812.00	
3	EPFO Gujarat	Govt of India	18-09-2023	55,697.00										55,697.00	
4	Income Tax	Govt of India	17-10-2023	1,35,750.00										1,35,750.00	
	TOTAL			7,40,11,587.00						0.00%	0.00%			7,40,11,587.00	